

ORDER SHEETO.A./MA/PA/CP NO. 116 OF 2002 C.W. O.A. 591/99(D)Applicant/s H.S. LAL SRIVASTAVA Respdts. U.D. F. LERS.Advocate for Applicant/s SRI A.K. DAVE Advocate for Respondent/s SRI N.C. Tarpethi

Notes of the Registry	Orders of the Tribunal	Sheet No. 12
	<u>24/10/08</u> Hon. Mr. Justice A.K. Yog, J.M. Hon. Mr. K.S. Menon, A.M. <u>Present</u> For applicant: Sn A.K. Dave, Advocate For respondents: Sn N.C. Tarpethi, Advocate deemed counsel for the applicant submits that he has no instruction to press O.A./M.A. in view of the fact that inspite of repeated communications applicant has not contact him. O.A. is accordingly dismissed as not pressed. No cost. (K.S. Menon) Member 'A' (Justice A.K. Yog) Member 'J' Contd. On Sheet No.	